Declaration of Assets and Liabilities

Year -2022

I, Sanjay kumar kamat son/daughter/wife of Sri Indu kamat, aged 37 years, belonging to Kram Patra Viyrak and presently working as Bihar Legislative Assembly, Patna, Bihar give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Sadhana Devi (Wife)	Dependant-1 Name Suraj Kumar (Son)	Dependant-2 Name Suhani Kumari (Daughter)	Dependant-3 Name Sonu Kumar (son)
(i)	Cash	1100/-	1000/-	500/-	500/-	200/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I.- Rs.77513=00	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-12,600/-	LIC-13,536/-	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Bike- Glameur Hero Honda 2016	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	30gm Gold- 1,71,000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

B. **Details of Immovable assets**
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

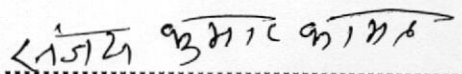| Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

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(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.		Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on ....
(a)		(i) Loans from Banks	NIL	NIL
		(ii) Loans from financial institutions	NIL	NIL
		(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
		(b) dues to departments dealing with supply of water	NIL	NIL
		(c) dues to departments dealing with supply of electricity	NIL	NIL
		(d) dues to departments dealing with telephones	NIL	NIL
		(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
		(f) Other dues, if any	NIL	NIL
(b)		(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	NIL
		(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
		(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
		(iv) Property Tax	NIL	NIL

GPF/CPF/PRAN No.   :   110105365401
Gender   :   Male
Date of Birth   :   02-01-1985
Class/Group   :   D
Cadre   :   Bihar Legislative Assembly, Patna, Bihar
Home District   :   Saharsa

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ....संजय कुमार कामत....

Place:..Patna
Date:.. 03 - 02-2023

Name of Employee: SANJAY KUMAR KAMAT
Designation:.Kram Patra Vitrak...................
Department: Bihar Legislative Assembly, Patna, Bihar

संजय कुमार कामत